

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.194/MP/2011

Sub: Petition for establishment and maintenance of communication facilities by the USERS of the Western Region in terms of clause 4.6.2 of IEGC, 2010 read with clause 5 (3) of CEA (Technical Standards for Connectivity to the Grid) Regulations, 2007 to ensure availability of reliable real time data at WRLDC.

Date of hearing : 20.10.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri M.Deena Dayalan, Member

Petitioner : Western Regional Load Despatch Centre, Mumbai

Respondents : Maharashtra State Electricity Transmission Company Limited
and others

Parties present : Shri Abhimaaya Garita, WRLDC
Miss Joyti Prasad, NRLDC

Record of Proceedings

Through this application, the petitioner Western Regional Load Despatch Centre has prayed to issue directions to all the respondents to establish and maintain the data telemetry and communication facilities in terms of the Indian Electricity Grid Code, Grid Standard and other various Regulations issued by CERC from time to time

2. After hearing representative of the petitioner, the Commission directed to admit the petition and issue notice to the respondents.

3. The petitioner was directed to serve copy of the petition on the respondents immediately. The respondents may file their reply on affidavit, latest by 4.11.2011, with advance copy to the petitioner. Rejoinder, if any, may be filed by the petitioner, latest by 11.11.2011.

4. The petition shall be listed for hearing on 15.11.2011.

Sd/-
(T. Rout)
Joint Chief (Law)